NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 99/2006 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Capital Gass Ltd.

SECTION OF THE COMPANIES ACT: 397/398

1. NISHANT PRUSH (ADVOCATE) FOR PETITIONER Nislant 2. Mr. Karan Malhotna, Adv. Jon. Respondents. Have Malletin

ORDER

Mediation has failed in this case. This case is at the stage of final arguments. Be listed for final disposal on 15.11.2016.

Malhali.

(Ina Malhotra) Member Judicial